GOVERNMENT OF INDIA

MINISTRY OF JAL SHAKTI

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

RAJYA SABHA

UNSTARRED QUESTION NO. 892

ANSWERED ON 28.07.2025

MONEY RELEASED FOR POLAVARAM, ANDHRA PRADESH

892. SHRI GOLLA BABURAO

Will the Minister of JAL SHAKTI be pleased to state:

- (a) details of money released for Polavaram between May, 2024, and till July, 2025, to Andhra Pradesh;
- (b) whether Government released ₹2,704.81 crore on 12th March,2025, as advance;
- (c) if so, whether Central Government asked State Government of Andhra Pradesh to deposit amount in single nodal agency account;
- (d) if so, whether State Government deposited only ₹200 crores and remaining amount has been diverted for other purposes;
- (e) if so, details thereon and reasons thereof;
- (f) diverting money by State Government given by the Central Government not impacting R&R, land acquisition, etc.; and
- (g) if so, the manner in which Central Government will ensure that amount sanctioned by it is spent on construction of Polavaram?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI RAJ BHUSHAN CHOUDHARY)

- (a) to (c) Government of India (GoI) released ₹ 5,512.40 crore to Government of Andhra Pradesh (GoAP) for Polavaram irrigation project during the period May, 2024 to July, 2025. Out of this, ₹2,807.69 crore was released on 9th October, 2024 which consisted of reimbursement of already incurred expenditure of ₹ 459.69 crore and 1st tranche of advance for FY: 2024-25 of ₹ 2,348.00 crore. Thereafter, the 2nd tranche of advance for FY: 2024-25 of ₹2704.71 crore was released on 11th March, 2025. GoI has made the release to State-treasury with direction to GoAP to transfer the same to SNA account as per SNA guidelines issued by Department of Expenditure, GoI.
- (d) to (f) Out of ₹ 2704.71 crore released on 11th March, 2025, an amount of ₹ 569.36 crores has been transferred to the Single Nodal Agency bank account and as informed by GoAP, the remaining amount is with the Government of AP and no amount has been diverted for other purposes.
- (g) Polavaram Project Authority (PPA) under DoWR, RD&GR, Ministry of Jal Shakti monitors the implementation of Polavaram irrigation project. The bills related to project works are scrutinized by PPA before sending proposal for further release to DoWR, RD&GR, to ensure that the amount released for the Polavaram irrigation project is spent on project implementation, only.